

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
CA(CAA)-24/ND/2024

IN THE MATTER OF:

Moody International Certification India Ltd. ... Appellant/Petitioner

Under Section: 230-232

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Astha Nigam, Adv. Ishika Rajoria

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.06.2024.

Sd/-
(COURT FFICER)